

Government of India  
Ministry of Commerce & Industry  
Directorate General of Foreign Trade  
Udyog Bhavan, New Delhi

Policy Circular No. 18(RE-2010)/2009-14

Dated the 11<sup>th</sup> February, 2011.

To,

The Commissioner of Customs,  
Nhava Sheva/ Pipavav  
Members of Trade

Subject:- Export of Onion in cut, sliced or broken in powder form.

Notification No. 13 dated 22.12.2010 prohibits export of Onion (all varieties) including Bangalore rose onions and Krishnapuram onions fresh or chilled, frozen, provisionally prepared or dried but **excluding** onions cut, sliced or broken in powder form.

2. Note 1 of Chapter 7 of ITC(HS) Classification of Export & Import Items (Chapter 7 deals with Edible Vegetables and Certain Roots and Tubers) stipulated that reference to onions in this chapter includes onions fresh or chilled, frozen, provisionally preserved or dried. This note has also been extracted in the Notification No. 13 of 22.12.2010. Therefore, the item description in the Notification No. 13 dated 22.12.2010 is clear leaving no room for ambiguity.

3. Accordingly, onions in (a) cut form (b) sliced form & (c) broken in powder form can be exported freely. Onions in whole form whether dehydrated or not would be subject to prohibition imposed by Notification No. 13 dated 22.12.2010 .

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